

(Open Court)

(22)

(15)

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH, ALLAHABAD

Allahabad this the 09th day of April, 2001

CORAM :- Hon'ble Mr. Rafiq Uddin, Member- J.
Hon'ble Mr. S. Biswas, Member- A.

Orginal Application No. 193 of 1997

Munna Ram S/o R.L. Ram

R/o 421, Loco Colony, Mughalsarai, Varanasi.

.....Applicant.

Counsel for the applicant :- Sri S.K. Dey
Sri S.K. Mishra

V E R S U S

1. Union of India through the General Manager,
E. Rly. Calcutta-1.
2. Chief Personnel Officer, E. Rly. Calcutta-1.
3. Divisional Mechanical Enginner (P), E. Rly.
Mughalsarai.

.....Respondents.

Counsel for the respondents :- Sri A.K. Gaur.

O R D E R (Oral)

(By Hon'ble Mr. Rafiq Uddin, Member- J.)

The applicant, who is working as Loco Foreman grade 'B' (Maintenance) has filed this O.A for issuing a direction to the respondents to restructure the cadre of Loco Foreman (S.E.) assigning separate seniority on maintenance side and also for quashing the order dt. 31.03.97 (annexure -14). Under this order he was posted to Crew Control section on the running side. It has

been pointed out that a detailed representation dt. 17.02.97 submitted by the applicant on Divisional Mechanical Engineer, Mughalsarai (respondent No. 3) is pending. Learned counsel for applicant has submitted that respondent No. 3 may be directed to consider the representation in the light of rules and Railway Board's circular and pass appropriate order within time fixed by the Tribunal.

2. We accordingly dispose of this O.A with the direction to respondent No. 3 to consider the representation of the applicant dt. 17.02.97 and to pass appropriate order within a period of three months from the date of communication of this order. The applicant is directed to annex a copy of his representation alongwith copy of this order before respondent No. 3.

3. There will be no order as to costs.

S. Anand
Member- A.

D. V. G. Reddy
Member- J.

/Anand/